

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 2417-2418/2023

SUSHIL KUMAR & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 2419/2023 (II)
(IA No. 201945/2025 - GRANT OF BAIL)

Date : 09-09-2025 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE K.V. VISWANATHANFor Appellant(s) : Mr. Rajat Kumar Yadav, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Mr. Kaushal Yadav, AOR

Mr. Ram Kishor Singh Yadav, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. IA NO. 201945/2025 (application for bail) is rejected.
2. List the criminal appeal in the month of November, 2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)